



SCHOOL OF LAW



Faculty of Law, Public Policy & Humanities (School of Law, School of public Policy and International Affairs, School of Humanities and social Sciences) in collabration with

The National Law Institute University, Bhopal

**Presents** 

# TWO-WEEK ONLINE INTER-DISCIPLINARY (LAW AND SOCIAL SCIENCE TEACHERS) REFRESHER COURSE, 2020

In Memoriam: Prof.(Dr.) N.R. Madhava Menon

Dates: July 28th, 2020 to August 10th, 2020

#### **IN MEMORIAM**



Prof. (Dr.) Neelakanta Ramakrishna Madhva Menon (4th May 1935 – 8th May 2019)

Prof. (Dr.) Neelakanta Ramakrishna Madhva Menon (4th May 1935 – 8th May 2019) was an eminent jurist and legal educator, considered by many as the father of modern legal education in India. He was the Founding-Director of the National Law School of India University (NLSIU) and the National Judicial Academy, Bhopal and the founder Vice-Chancellor of the West Bengal National University of Juridical Sciences (NUJS). Prof. Menon was awarded with the Padma Shri, India's fourth highest civilian honour, by the Government of India in 2003. Prof. Menon was conferred with the degree of Doctorate in Law (Honoris Causa) by Jagran Lakecity University, Bhopal in the year 2016. To commemorate his services towards reforms in legal education, JLU School of Law and Center for Professional Legal Education and Training are organizing One Week Refresher Course for early-career academicians, research scholars and doctoral candidates in the memory of Prof. (Dr.) N. R. Madhava Menon.

#### ABOUT JAGRAN LAKECITY UNIVERSITY

Ambition defines a man's future whereas education designs his pathway towards it. At Jagran Lakecity University, we are committed to provide our students a holistic environment that promotes self-awareness and competency. Founded on life-enriching values, we are a completely government recognized and approved state private university under section 2(f) of UGC Act 1956, Government of India. The University has been recognized as Global League Institution 2015-16 by The Great Place to Study Research Institute and awarded as 'University of the Year' by FMPCCI; the university is a vital part of Bhopal. Nestled amidst scenic surroundings, our campus exhibits a beautiful amalgamation of modern architecture and thoughtful designs. Fully equipped classrooms and lush green lawns enable meaningful learning, both intellectual and emotional. Designed with the help of inputs from renowned academicians and industry leaders, we meet global standards of education. Excellence for us is not a destination but a continuous journey. We continue to walk upon this pious path to nurture more fertile minds.





#### ABOUT THE NATIONAL LAW INSTITUTE UNIVERSITY, BHOPAL

The National Law Institute University, Bhopal (NLIU), was established by the Rashtriya Vidhi Sansthan Vishwavidyalaya Adhiniyam, by an Act No. 41 of 1997 enacted by the Madhya Pradesh State Legislature. NLIU is recognized by the University Grants Commission and the Bar Council of India.

The VISION of NLIU is to become one of the best centres of legal education, training and research in the world. The MISSION of NLIU is to develop and nurture the intellect for the betterment of the nation and humanity through Law and Justice. The OBJECTIVES of the NLIU inter alia, are to contribute to the national development by instilling a sense of responsibility among her students, while simultaneously cultivating in them spirit of intellectual freedom, qualities of leadership, imaginative power and clarity.

NLIU has been designing and delivering courses with a view to enhance the ability and capacity of the students, members of the faculty and other participants in avoiding and resolving problems under the framework of law.



## ABOUT THE CENTRE FOR PROFESSIONAL LEGAL EDUCATION AND TRAINING (CPLET)

The centre for Professional Legal Education and Training is specially geared to train and prepare students for competitive exams like Judicial services, civil services, NET, SET, CLAT and other competitive exams of like nature with an objective of making students industry ready.

Motto of this centre is to mentor, motivate, guide and accompany our students in their educational journey, till they cross the milestone of their coveted goal. The centre will engage those students who exhibit interest to crack competitive exam. In order to bring out the aptitude and analytical skills of the students to help them face competitive exams with ease, the centre will provide them regular coaching on the subjects as well as training to enhance their communication skills by experts. The centre will also make the students aware of opportunities available to them and also conduct mock exam on regular basis.

The ultimate aim of this centre is to make students bloom like flowers and carry the aroma of freshness of their ideas and creativity wherever they go.



#### ABOUT THE PREVIOUS EDITION OF REFRESHER COURSE

JLU School of Law, Jagran Lakecity University, Bhopal (M.P.) organized the first edition of one week refresher course in July i.e. from 2nd July, 2019 to 7th July, 2020, and it was a huge success. This edition involved participation from across the country. It was graced by the presence of eminent academicians as resource person from all over the country. To name a few, we had the presence of Prof.(Dr.) V. Vijayakumar, Vice-chancellor, NLIU, Bhopal; Prof. (Dr.) S. Shantha Kumar, Director, GNLU; Prof.(Dr.) K.C. Sunny, Vice-chancellor, NUALS, Kochi; Prof.(Dr.) V.C. Vivekananadan, Vice-chancellor, HNLU Raipur; Prof.(Dr.) G. S. Bajpai, Registrar & Professor, NLU, Delhi; Prof.(Dr.) GhayurAlam, Dean, NLIU, Bhopal; Prof.(Dr.) Rajiv Kumar Khare, Dean, NLIU, Bhopal; Prof. Vinod Kumar Dixit, Professor, NLIU, Bhopal; Prof.(Dr.) Sairam Bhat, Professor, NLSIU, Bangalore; Prof. (Dr.) Mukesh Srivastava, Professor, NLIU, Bhopal; Prof.(Dr.) M.K.S. Prasad, Principal, Salgaokar Law College, Goa; Prof.(Dr.) Alok Misra, NMIMS, Mumbai; Prof.(Dr.) Ajay Kumar Pandey, JGLS, Hayana; Dr. P. Puneeth, JNU, Delhi; Dr. Bir Pal Singh, Asst. Professor, NLIU, Bhopal.

#### **ABOUT THE ONLINE REFRESHER COURSE, JULY 2020**

The two-week Online Refresher Course (4<sup>th</sup> July, 2020 – 18<sup>th</sup> July, 2020) to be organized by the JLUSOL, JSPPIA & JSOHA, Jagran Lakecity University, Bhopal, is designed to enhance the teaching and research skills of early career researchers and academicians who are actively engaged in the field of Law and Social Science. This year, JLUSOL, JSPPIA & JSOHA has introduced an innovative training module which will focus on both law and social sciences and shall facilitate a blended training. The aim of this Online Refresher Course is to provide the participants with an opportunity to acquire knowledge about contemporary developments that are taking place in various specialized fields of Law and Social Sciences. The Online Refresher Course aims to deepen the understanding of contemporary teaching tools and methodologies that are deployed by scholars in the field of Law and Social Sciences, globally. The platform for the Online Refresher Course shall be Zoom. Two sessions per day shall be conducted. The sessions shall be followed by assignments which will be circulated among the participants at the end of the day.

#### **OBJECTIVES**

- To provide Law, Public Policy, Humanities and Social Science teachers with knowledge of various modern teaching tools, techniques and skills.
- To uplift theoretical and practical approaches in the domains of Law, Public Policy, Humanities and Social Science
- To make teachers and research scholars well versed with contemporary developments in the fields of law and social sciences.
- To touch upon the areas of corporate law, business law, human rights law, criminal law, personal law, environmental law, clinical legal education and research methodology, IPR, Media law, RTI Act. etc.
- To explore various contemporary and emerging dimensions in the field of Social Sciences, namely Economics and Political Science, Psychology, English Literature, etc.
- To train the participants in order to acquaint them with well-versed use of the English language through creative tools and techniques.
- To focus on management and conduction of online classes for ensuring continuous learning of the students.
- To equip the participants with requisite skills to enable them to create MOOCs.
- To explore the intersection of Law, Public Policy, Humanities and Social Science and conduct a blended deliberation for a better and efficient outcome.
- To encourage participation for professional networking among teachers across the nation.

#### LEARNING OUTCOMES

### AFTER THE SUCCESSFUL COMPLETION OF THIS ONLINE REFRESHER COURSE:

- The participants will become aware of various useful teaching skills and tools;
- Their theoretical and practical approach towards law will be broadened;
- They will be well-versed with the emerging contemporary challenges in Law, Public Policy, Humanities and Social Science and related future prospects;
- The participants will be in a position to manage online classes, seminars, webinars and lectures and create MOOCs in an efficient manner; and
- The participants shall have enhanced their professional network with other members of the fraternity from across the country.



#### **BROAD AREAS TO BE COVERED IN LAW**

- Traditional Teaching tools, Modern Teaching tools, Digital Teaching, Next Generation Teachers, Learning through gaming
- Intersections in Criminal Law
- Intersections in Constitutional Law
- Interface between IPR and Competition Law
- Law and Psychology
- Sports Law
- Changing Dimensions of Cyber Law
- Media & Entertainment Law
- Family Law
- Law and Medicine/ Health Law
- ADR Mechanism
- Business and Commercial Laws

#### **BROAD AREAS TO BE COVERED IN SOCIAL SCIENCES**

#### **Political Science:**

- Impact of COVID-19 Pandemic and New World Order
- Role of UN in maintenance of International Peace and Security

#### **Economics:**

- Legal Framework and Recent Economic Trends in India
- Economics of Legal Issues and Government Policies
- Economic Recovery Post Pandemic: The U shape or the Nike Swoosh

#### History:

- .World War II and the Diplomatic History
- The History of Indian Law System

#### English:

- Role of syntax in effective communication.
- English as a language of International Business.
- Beat competition with effective communication.
- Language, society and culture
- Literature as a critique of law.

#### Psychology:

- Forensic Psychology
- Disability Psychology
- Interdisciplinary nature of Psychology

#### **Public Policy:**

- Framing and drafting of Public Policy in India
- · Law, policy and urban development
- Policy on migrants and immigrants

#### Miscellaneous:

- Online Teaching and Creating MOOCs
- Tax Planning to reduce tax burden
- Emerging areas in Social Science Research
- Law and social transformation

#### **RESOURCE PERSONS**

Vice Chancellors; senior professors and experts from various renowned institutions of the country and top professionals from the industry will be gracing the course as resource persons and will be interacting with the participants on various issues.

Who Can Participate: This Refresher course has been specifically designed to hone the skills and upgrade the knowledge of early-career academicians, research scholars, advocates and legal professionals.

#### **REGISTRATION DETAILS**

Registration Fee : INR 1500/- for outside participants

INR 750/- for JLU Faculty

Mode of Payment : Paytm



#### **REGISTRATION PROCEDURE:**

As the seats are limited, interested candidates are requested to register for the course at the earliest. A copy (screenshot) of payment receipt along with particulars of name, address, affiliation and current designation will be needed to be e-mailed to the jlusolrefresher@jlu.edu.in. Application for the course will be considered complete only after the payment of registration fees. No payment shall be accepted after the last date of registration. In the event of non-selection of the applicant, the registration fee will be fully refunded.

#### FOR REGISTRATION, CONTACT:

Mr. Anugrah Pratap Singh Rajawat, Co-convenor Email: anugrah.rajawat@jlu.edu.in

Mobile: 8962290171

#### **IMPORTANT DATES:**

Opening of Registration Form: June 28, 2020 Last date for Submitting Registration Form: July 25, 2020 Confirmation of Participation will be communicated

#### ONLINE REFRESHER COURSE SECRETARIAT

Patron-in-chief Shri Hari Mohan Gupta Hon'ble Chancellor

#### **Patrons**

Shri Abhishek Mohan Gupta Hon'ble Pro-Chancellor

Prof. (Dr.) V. Vijaya Kumar Hon'ble Vice Chancellor, NLIU, Bhopal

Prof. (Dr.) Anoop Swarup Hon'ble Vice-Chancellor

#### REFRESHER COURSE DIRECTOR

Prof. (Dr.) Yogendra Kumar Srivastava Dean – Faculty of Law, Public Policy and Humanities & Dean (Student Welfare)

#### **FACULTY ADVISORS**

Prof. (Dr.) Ruchi Sharma Director, Jagran School of Humanities and Social Sciences

Dr. Deevanshu Shrivastava Head, Jagran School of Public Policy and International Affairs

Dr. Shobha Bhardwaj Associate Professor, JLU School of Law



#### **CONVENOR**

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Mobile: 8200066511



#### **ADMISSION OFFICE DETAILS:**

#### **BHOPAL OFFICE:**

JLU Student Enrichment Hub, Near Kaliasot Barrage Chandanpura, Bhopal – 44, Madhya Pradesh, India

#### **INDORE OFFICE:**

Jagran Lakecity University, The Headquarters, 204, 2nd Floor, Sathya Sai Square, Vijay Nagar, Indore Madhya Pradesh, India

#### **VIDARBHA OFFICE:**

Jagran Lakecity University, 741, First Floor, Nelson Square, Nagpur -13, Maharashtra, India

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